

and experience and should not be influenced by mere parochial considerations such as those contained in the resolutions under reference.

In the matter of investments also, the Corporation will regulate them on business principles, having regard to the interests of the country as a whole, and not of any one State in particular.

### "Onges" Tribes

**1629. Shri Deogam:** Will the Minister of Education be pleased to state:

(a) the amount of money spent on research work on the "Onges" tribes and on filming their life by the Director of Anthropology;

(b) the population of the onge-tribe;

(c) the recommendations of the Director regarding schemes to improve their conditions;

(d) when these schemes are proposed to be launched; and

(e) whether any special grant will be given for their uplift?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) About Rs. 5,000 in 1956.

(b) It was previously estimated as about 500. But recent investigations show that the figure may not exceed 300.

(c), (d) and (e). The information is being collected and will be laid on the Table of the House in due course.

### All India Council for Technical Education

**1630. Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether the All India Council for Technical Education has submitted some reports for the development of Technical Training facilities in the country during 1955 and 1956 so far;

(b) whether most of their recommendations have been accepted for implementation; and

(c) if so, whether any up-to-date publication has been brought forward to guide the public on the development of facilities in Technical Education in India?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) Yes, sir.

(b) All the recommendations of the All India Council/its Co-ordinating Committee have been accepted by the Central Government in so far as they are concerned.

(c) No publication has been brought out for the guidance of the general public but the recommendations, schemes, etc., of the All India Council and its Co-ordinating Committee have been sent to the State Governments, University Grants Commission and other authorities concerned.

The Ministry of Education and its Regional Offices in Bombay, Calcutta, Madras and Kanpur give guidance/information in respect of technical education to the public whenever they are approached in this connection.

### Secretariat Assistants

**1631. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 850 on the 22nd August, 1956 and state:

(a) whether the persons who are proposed to be appointed against permanent posts will rank senior to a number of existing Assistants working in temporary capacity who have already put in fairly long service; and

(b) if so, the reasons there for?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) Yes.

(b) Under existing rules a permanent employee ranks senior to a temporary employee.

### Assistant Superintendents' Examination

**1632. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who were successful at the Assistant Superintendents' Examination held by the U.P.S.C. in May, 1955;

(b) whether Government propose to absorb all the successful candidates in the Regular Temporary Establishment;

(c) if not, how many are proposed to be absorbed;

(d) how many are already officiating in that post;

(e) whether Government propose according priority to all the successful candidates over those candidates who will be eligible merely by virtue of their seniority considering the fact that each candidate is allowed not more than three chances to appear at the examination;

(f) if not, the reasons therefor; and